

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4718
ANSWERED ON:22.12.2014
DEMURRAGE CHARGES IN RAILWAYS
Majhi Shri Balabhadra

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have framed any rules for waiver of Demurrage and Wharfage charges;
- (b) if so, the details thereof along with the number of cases and the amount of said charges waived off during the last three years and the current year, State/Zone-wise;
- (c) whether the Railways propose to take any action against the erring railway officials for faulty waiver of the said charges; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.4718 BY SHRI BALABHADRA MAJHI TO BE ANSWERED IN LOK SABHA ON 22.12.2014 REGARDING DEMURRAGE CHARGES IN RAILWAYS

(a): Yes, Madam.

(b): Guidelines regarding waiver of Demurrage and Wharfage Charges are laid down wherein the powers for waiver are delegated to the officers of Zonal/Divisional Railway with full powers to General Manager. Zone-wise number of cases and amount waived off during last three years and current year are given below:

Zone	2011-12	2012-13	2013-14	Current year		
	Number	Amount	Number	Amount	Number	Amount
	of	of	of	of	of	of
	waived	waived	waived	waived	waived	waived
	cases	cases	cases	cases	cases	cases
	off	off	off	off	off	off
	(`in	(`in	(`in	(`in	(`in	(`in
	crore)	crore)	crore)	crore)	crore)	crore)

Central Railway	10853	31.03	10349	27.02	10968	31.85	6340	8.72
Eastern Railway	5545	33.19	4848	25.67	4576	26.63	3173	8.90
East Coast Railway	45689	43.81	47556	20.54	59269	15.74	3677	15.44
Central Railway	637	16.93	661	34.06	1005	20.82	766	14.07
North-ern Railway	14592	46.89	13949	27.36	15141	28.03	7224	8.43
North Central Railway	3271	12.62	2772	10.00	3483	13.36	2546	10.84
North Eastern Railway	3378	4.15	2602	1.97	2657	5.02	1501	1.42
North-east Frontier Railway	1633	26.78	1812	32.13	2013	40.55	1015	4.64
North Western Railway	2648	16.45	2488	23.76	3251	24.50	1637	18.33
South-ern Railway	4318	2.92	5373	1.64	4773	3.93	3487	2.82

Railway
South 7012 18.87 8074 30.02 8354 54.91 4195 23.36
Central
Railway
South 3861 94.49 3899 78.47 3015 90.74 2020 19.93
Eastern
Railway
South 11132 16.72 19908 44.71 23918 36.39 17354 20.62
East
Central
Railway
South 4815 15.53 5169 11.69 5329 9.00 4330 1.28
Western
Railway
Western 11284 26.56 9934 15.22 8901 17.32 6427 13.78
Railway
West 3555 7.19 3655 3.22 3173 5.51 1873 2.97
Central
Railway

(c) & (d): Powers of waiver are exercised judiciously keeping in view the merits of case. However, cases for investigation are taken up if suspected irregularities are brought to the notice through verified complaints or preventive checks. Disciplinary action is recommended, if warranted.